

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.34/9/AMR/2021		9 of IBC	Sidhvi Infrastructure Projects Ltd Vs Devi Engineering and Constructions Pvt Ltd
	IA(IBC)/209/2022	U/s 60(5) of IBC r/w Rule 32 and Rule 11 of NCLT Rules	M/s. Sidhvi Infrastructure Projects Limited vs. Devi Engineering and Constructions Pvt Ltd

ORDER

None appears for the OC. Mr.Viswanath Yadav, proxy counsel from the office of Mr.N.Vinesh Raj, Counsel for the CD present and requested time for hearing. For hearing, list the matter on 17.04.2023.

IA(IBC)/209/2022: None appears for the Applicant. Mr.Viswanath Yadav, proxy counsel from the office of Mr.N.Vinesh Raj, Counsel for the Respondent present. For hearing, list the matter along with main CP on 17.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**